

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.176 of 2013 (SZ)

Applicant(s)

Shri V.P. Krishnamoorthy
Chennai-21.

Vs

Respondent(s)

- 1) The Union of India,. MoEF, New Delhi
- 2) The Director, Dept of Environment and Forests, Chennai
- 3) The Member Secretary, Tamil Nadu Pollution Control Board, Chennai
- 4) The Indian Oil Corporation Limited, Chennai
- 5) The Chennai Petroleum Corporation Ltd, Chennai
- 6) The Bharat Petroleum Corporation Ltd, Mumbai
- 7) The Ministry of Environment and Forests, New Delhi
- 8) The Hindustan Petroleum Corporation Ltd, Chennai
- 9) The Chief Controller of Explosives, Chennai
- 10) The Secretary to Government, Ministry of Industries, New Delhi
- 11) The Deputy Salt Commissioner, Chennai
- 12) Central Pollution Control Board, New Delhi
Rep. by its Member Secretary
(Suo motu impleaded as 12th respondent
Vide Order of this Tribunal dated 17.03.2016

Legal Practitioner(s) for Applicant

Shri. A. Yogeshwaran,

Legal Practitioner(s) for Respondent(s)

Sri Su..Srinivasan (Asst.Solicitor General)
for R-1, R9 & R10
Ms. M.K. Subramanian & P.Velmani for R2
Smt. Rita Chandrasekar for R-3
M/s.Abdul Saleem, S. Saravanan
& Vidyalakshmi for R-4
M/s. R. Senthil Kumar and
S. Arjun Suresh for R-5
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R6
Mr.M.R.Gokul Krishnan for R- 7
M/s. King and Partridge for R-8
Mr.D.S.Ekambaram for R12
M/s.Jayash B.Dolia for r13

Application No. 34 of 2014 (SZ)

Applicant(s) Respondent(s)

Shri K.S. Jayaraman, Chennai Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s. E. Maharajan and D. Gentley
Rathnaraj

Mr.Su.Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Mrs.Rita Chandrasekar for R5
M/s.King & Patridge for R6
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8
Mr.Abdul Saleem for R7

Application No. 35 of 2014 (SZ)

Applicant(s) Respondent(s)

R. Selvi, Tondiarpet, Chennai Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)

M/s. E. Maharajan and D. Gentley
Rathnaraj

Mr.Su. Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 36 of 2014 (SZ)

Applicant(s) Respondent(s)
Shri K. Umachandran, Tondiarpet, Vs The Union of India, rep. by its Secretary
Chennai Ministry of Petroleum and Natural
Gas, Gas,
New Delhi and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)
M/s. E. Maharajan and D. Gentley Mr.Su. Srinivasan
Rathnaraj, (Asst. Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar, for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 37 of 2014 (SZ)

Applicant(s) Respondent(s)
Smt. S. Shanthi, Tondiarpet, Vs. The Union of India, rep. by its Secretary
Chennai Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)
M/s. E. Maharajan and D. Gentley Mr.Su. Srinivasan
Rathnaraj, (Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 38 of 2014 (SZ)

Applicant(s)
Shri. G. Mahesh Kumar,
Tondiarpet,
Chennai

Respondent(s)

Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. E. Maharajan and D. Gentley
Rathnaraj,

Mr.Su. Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 39 of 2014 (SZ)

Applicant(s)
Smt. R. Vijaya, Tondiarpet,
Chennai

Respondent(s)

Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. E. Maharajan and D. Gentley
Rathnaraj,

Mr.Su. Srinivasan
(Asst. Solicitor General) for R1
Mr.M.R.Gokul Krishnan R-2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 40 of 2014 (SZ)

Applicant(s)

Respondent(s)

Shri K. Sampath Kumar,
Tondiarpet,
Chennai

Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s. E. Maharajan and D.
GentleyRathnaraj,

Mr.Su.Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R-2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 41 of 2014 (SZ)

Applicant(s)
Shri K. Kamalakannan,
Tondiarpet,
Chennai

Vs. The Union of India, rep. by its Secretary
Ministry of Petroleum and Natural Gas,
New Delhi and others

Respondent(s)

Legal Practitioners for Applicant(s)
M/s. E. Maharajan and D.
GentleyRathnaraj,

Legal practitioners for respondent(s)
Mr.Su.Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R-2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam &
Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

Application No. 42 of 2014 (SZ)

Applicant(s)
Shri G. Purushothaman,
Tondiarpet,

Vs. The Union of India, rep. by its Secretary

Respondent(s)

Chennai

Ministry of Petroleum and Natural Gas,
New Delhi and others

Legal Practitioners for Applicant(s)
M/s. E. Maharajan and D.
GentleyRathnaraj

Legal practitioners for respondent(s)
Mr.Su.Srinivasan
(Asst.Solicitor General) for R1
Mr.M.R.Gokul Krishnan for R-2
Mr.Krishna Srinivasan
For M/s.Ramasubramaniam
& Associates for R3
M/s. M.K. Subramanian for R4
Smt. Rita Chandrasekar,for R-5
M/s.King & Patridge for R6
Mr.Abdul Saleem for R7
M/s.Dua Associates,R.Senthil Kumar,
S.Arjun Suresh, B.Kishore &
Raghavendra Ross Divakar for R8

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No.1 to 10	<p>Date: 6th October, 2017</p> <p>Post these applications on 12.10.2017 at 2.15 p.m. at the Conference Hall of this Tribunal.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>